

Name of Corporate Debtor:		Multiverse Technologies Private Limited												
Date of Commencement of Liquidation:		18-08-2025												
List of Creditors as on:		16-10-2025												
Annexure 6														
List of operational creditors (Other than Workmen and Employees and Government Dues)														
(Amount in ₹)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	M/S ARG Outlier Media Private Limited	19-09-2025	6,06,06,983	4,56,72,164	Operational Creditors	Nil	No	No	11.83%	-	-	-	1,49,34,819	Request you to kindly provide the excel working for interest claimed by you in the claim form.
2	First Advantage Private Limited	18-09-2025	49,38,512	49,38,512	Operational Creditors	Nil	No	No	1.28%	-	-	-	-	
3	New Delhi Television Limited	19-09-2025	13,06,57,036	8,85,00,000	Operational Creditors	Nil	No	No	22.92%	-	-	-	4,21,57,036	During the verification of your claim, it has been observed that interest has been charged at 18%. However, no such interest rates have been mentioned or substantiated in the invoice. You are therefore requested to kindly provide the basis and supporting documentation for charging interest at these rates.
4	PVR INOX Limited	20-09-2025	4,93,95,229	4,93,95,229	Operational Creditors	Nil	No	No	12.80%	-	-	-	-	
5	Wings Brand Activations India Pvt. Ltd	04-09-2025	71,47,002	71,47,002	Operational Creditors	Nil	No	No	1.85%	-	-	-	-	
6	Times Innovative Media Limited	19-09-2025	1,73,58,526	1,23,31,000	Operational Creditors	Nil	No	No	3.19%	-	-	-	50,27,526	During the verification of your claim, it has been observed that interest has been charged at 18%. However, no such interest rates have been mentioned or substantiated in the invoice. You are therefore requested to kindly provide the basis and supporting documentation for charging interest at these rates.
7	Madison Communications Private Limited	16-09-2025	2,10,02,034	2,10,02,034	Operational Creditors	Nil	No	No	5.44%	-	-	-	-	
8	Entertainment Network (India) Limited	05-09-2025	6,05,78,367	5,86,36,216	Operational Creditors	Nil	No	No	15.19%	-	-	19,42,151.00	-	The interest that pertained from date of invoice upto due date of invoice has been rejected.
9	Seacore Sourcing Services Private Ltd	19-09-2025	45,37,525	45,37,525	Operational Creditors	Nil	No	No	1.18%	-	-	-	-	
10	Nextbillion.AI Pte. Ltd	28-11-2024	1,24,86,564	-	Operational Creditors	Nil	No	No	0.00%	-	-	1,24,86,564.00	-	Claim rejected during CIRP
11	Avyaan Management Private Limited	30-11-2024	15,29,490	15,29,490	Operational Creditors	Nil	No	No	0.40%	-	-	-	-	
12	Baldor Technologies Private Limited	03-12-2024	13,97,606	10,88,574	Operational Creditors	Nil	No	No	0.28%	-	-	-	3,09,032	During the verification of your claim, it has been observed that interest has been charged at 21%. However, no such interest rates have been mentioned or substantiated in the invoice or in the Master Service Agreement. You are therefore requested to kindly provide the basis and supporting documentation for charging interest at this rate and the excel working for interest calculation.
13	Contus Tech Private Limited	05-09-2025	1,31,74,972	82,57,735	Operational Creditors	Nil	No	No	2.14%	-	-	-	49,17,237	During the verification of your claim, it has been observed that interest has been charged at various rates ranging from 13.2% to 19.5%. However, no such interest rates have been mentioned or substantiated in the invoice submitted. You are therefore requested to kindly provide the basis and supporting documentation for charging interest at these rates. Additionally, it is noted that interest has been calculated up to 02.09.2025, whereas the Liquidation Commencement Date is 18.08.2025. In accordance with applicable provisions, interest can only be charged up to the Liquidation Commencement Date. Hence, you are requested to revise your claim accordingly and resubmit the same with the necessary corrections.
Total			38,48,09,846	30,30,35,481		0	0		78.50%	0	0	1,44,28,715	6,73,45,650	